

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1917
TO BE ANSWERED ON 12.02.2021

Pollution in Coastal Areas

1917. SHRIMATI POONAMBEN MAADAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has set up any committee to monitor the status of pollution in coastal areas of the country;
- (b) if so, the details thereof; and
- (c) the number of meetings held by the said Committee till date along with the details of the recommendations made/decision taken in the said meetings?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (c) Under National Water Quality Monitoring Programme, Central Pollution Control Board in association with State Pollution Control Boards/ Pollution Control Committees is monitoring the water quality of coastal aquatic resources at 184 locations which includes creeks/ sea water/ marine water at various locations in five states on monthly basis. The water quality is assessed and compared with the Primary Water Quality Criteria for Sea water-II (Bathing, Contact water sports & Commercial fishing). No committee is set up to monitor the status of pollution in coastal areas in the country
